

- I. Report and Accounts (2006-07) of the ICPR, New Delhi and related papers.**
- II. Report and Accounts (2006-07) of various educational institutions and related papers.**
- III. Statement giving reasons for not laying the Report and Accounts (2006-07) of the Visva Bharti, Santiniketan within the stipulated period.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.**
 - (b) Review by Government on the working of the above Council.**
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8147/08]**
- II.(i) (a) Annual Report and Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2006-07, together with the Auditor's Report on the Accounts.**
 - (b) Review by Government on the working of the above Vidyapeetha.**
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8148/07]**
- (ii) (a) Annual Report of Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2006-07.**
 - (b) Annual Accounts of Maharshi Sandipani Rashtriya Veda Vidya Pratishthan, Ujjain, for the year 2006-07 and the audit report thereon.**
 - (c) Statement by Government accepting the above Report.**
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8149/07]**
- III. Statement giving reasons for not laying the Annual Report and Annual Accounts of the Visva Bharati, Santiniketan for the year 2006-07 within stipulated period. [Placed in Library. See No. L.T. 8150/07]**

MESSAGES FROM LOK SABHA

- I. Nomination of members of Rajya Sabha on the Public Accounts Committee**
- II. Nomination of members of Rajya Sabha on the Committee of Public Undertakings**
- III. Nomination of members of Rajya Sabha on the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.**

SECRETARY-GENERAL: Sir, I beg to report the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

I. "I am directed to inform you that Lok Sabha, at its sitting held on Thursday, the 28th February, 2008, adopted the following motion:

That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 2008 and ending on the 30th April, 2009 and do communicate to this House the names of the members so nominated by Rajya Sabha.

I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House."

II. "I am directed to inform you that Lok Sabha, at its sitting held on Thursday, the 28th February, 2008, adopted the following motion:

That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 2008 and ending on the 30th April, 2009 and do communicate to this House the names of the members so nominated by Rajya Sabha.

I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House."

III. "I am directed to inform you that Lok Sabha, at its sitting held on Thursday, the 28th February, 2008, adopted the following motion:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 2008 and ending on the 30th April, 2009 and do communicate to this House the names of the members so nominated by Rajya Sabha.

I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha so nominated, may be communicated to this House."

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform the Members that the Business Advisory Committee in its meeting held on Friday, the 29th February, 2008, has allotted time for the Government Legislative Business and other Business as follows:

- (i) Consideration and passing of the Food Safety and Standards (Amendment) Bill, 2008 replacing the Food Safety and Standards (Amendment) Ordinance, 2008 (No. 6 of 2008) promulgated by the President on the 7th February, 2008.

Two Hours

- (ii) Consideration and return of the Railway Appropriation Bills relating to the following Demands: